NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

CP (IB) SR No.4065/9/HDB/2017
Vaayucon Greentech Private Limited
Vani Biochem
Vaayucon Greentech Private Limited
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn for VS Rajn for peliliner	Advocali	Vbsajn1 @ gorail um 9849120947	Q
G. Sai Rama Krishna Vani Biochem, Propritor	parly	9441202498	C 15ent.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.V.B.Raju, learned counsel for the Petitioner and Mr.Sai Rama Krishna, Proprietor of the Operational Creditor. He wanted time, since the Corporate Debtor has initiated for settlement. Post the case on 15.01.2018.

Member (Technical)

Member (Judicial)